

SLP(Crl.)No. 2035-2038 OF 2003
ITEM No.43

Court No. 4

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 2035-2038/2003

(From the judgement and order dated 03/03/2003 in CRLM 15400/02
,CRLM 15400/02,CRLM 15400/02
of The HIGH COURT OF PATNA)

ANIL KUMAR & ORS.

Petitioner (s)

VERSUS

S.T. ANANDA BHANTE @ S.T. ANANDA & ORS.

Respondent (s)

(With Appln(s). for stay and exemption from filing c/c of the impugned Judgment)
(With Office Report)

Date : 28/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Manish Mohan,Adv.
Mr. Amit Pawan,Adv.

Mr. Ugra Shankar Pd.,Adv.

For Respondent (s)Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Adjourned by two weeks at the request of the learned counsel for the respondent s to file counter affidavit.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master